

Central Administrative Tribunal
Principal Bench

(2)

O.A. No. 866/98

New Delhi, this the 5th day of May, 1998

Hon'ble Shri T.N.Bhat, Member (J)
Hon'ble Shri R.K.Ahooja, Member (A)

Shri R.M.Nair,
Section Officer,
National Informatic Centre,
Planning Commission,
A-Block, C.G.O Complex,
Lodhi Road, New Delhi.

...Applicant

(By Advocate: Shri R.Rajappan)

- Versus -

1. Union of India through

The Special Secretary & Director General,
National Informatic Centre,
Planning Commission,
A-Block, CGO Complex,
Lodhi Road, New Delhi.

2. The Deputy Director,
P & V Section,
National Informatic Centre,
A-Block, CGO Complex,
Lodhi Road, New Delhi.

...Respondents

(By None)

ORDER (ORAL)

delivered by Hon'ble Shri T.N.Bhat, Member (J) -

Learned counsel for the applicant seeks permission to withdraw the O.A. as, according to him, a fresh cause of action has arisen to the applicant. He, however, seeks liberty to file a fresh O.A. on the new cause of action.

Permission as prayed for is granted and the O.A. is dismissed as withdrawn, with liberty to the applicant to file a fresh O.A., if so advised.

R.K.Ahooja
(R.K.Ahooja)
Member (A)

na.

T.N.Bhat
(T.N.Bhat)
Member (J)